(a) whether it is a fact that the Central Government auctioned 45,500 bags of rice in 1964 on the plea that the rice in question was unfit for human consumption;

(b) if so, what was the quantity of this rice; what was its original price as also the sale price; and

(c) whether it is a fact that on being examined by the Haffkine Institute of Bombay, this rice was found wholesome ?

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय में राज्य मंत्री (श्री पी॰ गोविन्द मेनन : (क) जी नहीं।

(ख) और (ग) प्रथन ही नहीं उठते। COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON): (a) No, Sir. (b) and; c)

Do not arise]

DROUGHT IN ANDHRA PRADESH

•255. SHRI Y. A. REDDY : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether it is a fact that the Secretary of the Planning Commission toured Andhra Pradesh to get first-hand information of the dtcught affected areas;

(b) if so, what are the Districts and places visited in Andhra Pradesh;

(c) whether he submitted any report about it; and

(d) if so, what are the details of the report ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON): (a) to (d) Secretary. Planning Commission, did not tour Andhra Pradesh, but a team led by an Adviser of the Planning Commission visited Andhra Pradesh to study the situation in the rirough affected areas. The team visited some of the affected villages in Anantapur, Nal-gonda, Kumool districts. They also visited the Nagarjunasagar Project. The team submitted a detailed report and a statement giving salient points from this report is placed on the table of the Sabha. (*See* Appendix LVI, Annexure No. 4).]

कलकत्ता (किदरपुर) बन्दरगाह पर मजदूरों द्वारा अपनाई गई 'धीरे काम करो' की कार्य रीति

*258. श्री सुन्दर सिंह भंडारी : क्या परिवहन, विमान-चालन, नौवहन और पर्यटन मंती यह बताने की कृपा करेंगे कि :

(क) कलकत्ता (किदरपुर) बन्दरगाह पर आजकल सामान्यतः कितने टन माल जहाजों से प्रतिदिन मानव शक्ति की सहायता से उतारा जाता है;

(ख) क्या यह सच है कि उस बन्दरगाह के मजदूरों ने 'धीरे काम करो' की कार्य रोति अपना रखी है;

(ग) क्या मजदूरों की ओर से कति-पय मांगें रखी गई हैं और यदि हा, तो इस संबंध में क्या निर्णय किया गया है;

(घ) मजदूरों दारा अपनाई गई 'धीरे काम करो' की कार्यरीति के फलस्वरूप जहाजों से माल विलम्ब से उतारे जाने के कारण जहाजों को प्रतिदिन कितनी राशि हर्जनि के रूप में देनी पड़ती है; और

(ङ) मजदूरों की मांगे स्वीकार कर लिये जाने पर कितना अधिक आर्थिक बोझ बढ जायेगा ?

f["Go slow" tactics by labourers at Calcutta (Kidderpore) Port

*258 SHRI SUNDAR SINGH BHAN-DARI : Will the Minister of TRANSPORT AVIATION, SHIPPING AND TOURISM be pleased to state :

(a) the quantity of cargo in tons which is at present unloaded normally every day from the ship at Calcutta Kidder-

f[] English translation

pore) Port with the help of manpower;

(b) whether it is a fact that the labourers of that Port have adopted "Go slow" tactics;

(c) whether certain demands have been put forward on behalf of the labourers and if so, what decision has been taken in this regard;

(d) what is the amount which the ships are required to be paid daily as demurrage owing to the delay in unloading the ships due to the "Go slow" tactics adopted by the labourers; and

(e) what would be the additional financial burden if the demands of the labourers are accepted ?

परिवहन, विमान-चालन, नौवहन और पर्यटन मंत्री (श्री एन० संजीव रेड्डी) : (क) से (ड) ऐसा मालूम होता है कि यह प्रग्न खाद्यान्न नीभार से संवन्धित है। उपलब्ध सूचना देने वाला एक विवरण सभा पटल पर प्रस्तुत है।

विवरण

(क) जारोरिक अम की सहायता से मई 1966 के पहिले 10 दिनों में जो खाद्यान्न जहाजों से उतारा गया उसका टन भार नीचे दिया जा रहा है :---

7.7

		64
1-5-66	. •	9,361
2-5-66		8,700
3-5-66		4,631
4-5-66		1,587
5-5-66		1,913
5-5-66		6,363
7-5-66		7,500
8-5-66		8,401
9-5-66		7,539
10-5-66		6,543

्ख) और (ग) डाक मजदूर बोर्ड के .थैले भरने वाले और उनकी सिलाई करने वालों ले "धीरे काम करो" की कार्य रीति अपनाई न कि पत्तन कमिण्नरों के मजदूरों ने । डन यैले भरने वालों और उनको सीने वालों ने थोड़े-थोड़े समय के लिये हड़ताल की जिनके मुख्यतः निम्नलिखित कारण थे :---

- (1) एक दिन में दो पारी के लिये सीधे बुकिंग की मांग का ठुकराया जाना।
- (2) पंच फैसले के फलस्वरूप दी जाने वाली कथित बकाया राशियों का भगतान न किया जाना ।

चार और पांच मई को कम काम होने का मुख्य कारण हड़ताल थी। मांगों के बावत किये गये निर्णयों से सम्बन्धित सूचना सभा पटल पर रख दी जायेगी।

(घ) और (ङ) अपेक्षित सूचना एक-वित की जा रही है और सभा पटल पर रख दी जायेगी ।

frjHE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) to (ci It is presumed that the question relates to foodgrain cargo. A statement giving the available information is lai Table of the Sabha.

STATEMENT

(a) The tonnage of foodgrains unloaded from vessels during the first ten days of may, 1966, with the help of manual labour was as follows :---

			Tons
1-5-66	•		9,361
2-5-66			8,700
3-5-66	۰.		4,631
4-5-66			1,587
5-5-66		,	1,913
6-5-66			6,363
7-5-66			7,500
8-5-66			8,401
9-5-66			7,539
10-5-66			6,543

(b) and (c) Baggers and stitchers of the Dock Labour Board adopted 'go slow' tactics and not labour of the Port Commissioners. The baggers and stitchers also went on strike in short spell mainly for the following reasons:—

> Non-fulfilment of demand for two-shift-booking in a day straight way.

†[] English translation.

(2) Non-payment of arrears alleged to be due as a result of an arbitration award.

The poor performance on the 4th and 5th May was mainly due to the strike. Information regarding the decisions taken on the demands will be laid on the Table of the Sabha.

(d) and (e) The required information is being collected and will be laid on the Tab!.-of the Sabha.

DEMONSTRATION BY MIJSLTM WOMEN AGAINST DISCRIMINATION IN Civil, LAWS

*259. SHRI S. K. VAISHAM-PAYEN : Will the Minister of LAW be pleased to state whether Government's attention has been drawn to a news item in the Free Press Journal. Bombay, dated the 19th April. 196'> about the demonstration held by Muslim women demanding the end of discrimination in civil laws applied ti> different communities and state whi ther Government propose to bring forth a suitable legislation to end this discrimination ?

THE MINISTER OF LAW (SHRI G. S. PATHAK) : Yes, Sir. There is however no proposal in hand to undertake legislation on the subject.

IMPLEMENTATION OF LAND REFORMS IN KERALA

*260. SHRI D. THENGARI : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether it is a fact that the provisions of the Land Reforms Act of Kerala, regarding land-ceiling, have not yet been implemented; and

(b) if so, the reasons therefor, and by what time they would be implemented '.'

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. M1SRA): (a) Provisions for preventing transfers which would affect surplus lands alone ceiling were brought into force with effect from April 1, 1964.

(b) In implementing the provisions relating to computation of surplus lands above ceiling, account has to be taken of settlement of claims for resumption and for ownership for tenants under the Tenancy Provisions of the Act, which are under implementation. Rules are being framed and other necessary steps are being taken to implement the remaining provisions of the Act as early as possible.

TRACTOR ALLOT MI M

*261. DR. ANUP SINGH : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) what is the basis for allotment of agricultural tractors being imported from Russia to the different agents in the country;

(b) what were the quotas allotted to the different agents of Russian Tractors in the years 1962, 1963, 1964 and 1965; and

(c) whether it is a fact that over 60 per cent of the country's total demand for Tractors comes from the Northern Region, comprising of the States of Punjab, Uttar Pradesh, Rajasthan etc. if so, why proportionate supply is not being diverted to this region ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) Allotment of tractors upto 1962 was made more or less on population basis of tractors in different regions of the country. From 1963 onward keeping in view the pressing demands of areas with lesser tractor population, some weightage was given to them in the regionwise allocation.

(b) A statement is placed on the Table of the House. *(See below).*

(c) No such regionwise assessment of demand has been made